

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH,

ALLAHABAD

Original Application No. 214 of 1995

Allahabad this the 2nd September 2002.

Hon'ble Mr. S. Dayal, A.M.

Hon'ble Mr. A.K. Bhatnagar, J.M.

Ashok Kumar Verma son of Sri M.L. Verma

At present posted as Head Clerk, Personnel Branch,  
Divisional Railway Manager Office Moradabad.

.....Applicant

By Advocate : Shri Rakesh Pandey

Versus

1. Union of India through Divisional Railway Manager,  
Moradabad.
2. Senior Divisional Personnel Officer, Moradabad.

.....Respondents

By Advocate : Shri A.V. Srivastava

O R D E R

By Hon'ble Mr. S. Dayal, Member (A)

This application has been filed for setting aside the letter dated 26.12.94, wherein the written examination held on 03.12.94 and the Selection Committee constituted by opposite parties for conducting the selection test. A direction is sought to opposite parties to conduct the selection test for the post of Office Superintendent, Grade II rules, afresh in accordance with the norms and procedures. A direction is also sought for setting aside any appointment made by the opposite parties in the interview held on the basis of letter dated 26.12.94.

2. The learned counsel for the respondents has referred to the order in O.A No. 43/95 dated 11.01.95 passed by the Division Bench of the Principal Bench, New Delhi in which

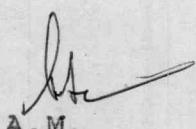
the issues which have been raised in this O.A, were  
examined and <sup>the Bench</sup> did not find any merit in the issue so raised  
and dismissed the application.

3. We find that the Judgement relates to the same  
selection which has been challenged in this O.A. Various  
issues raised by the applicant have been examined by the  
Division Bench and no merit was found in the submissions  
made.

4. We find no reasons to take a different view.  
Therefore, the O.A is dismissed with no order as to costs.



J.M.



A.M.

/ Neelam/